

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 59/2019 in CP (IB) NO. 526/7/HDB/2018
NAME OF THE COMPANY	CTV Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Helpage Finlease Ltd
NAME OF THE RESPONDENT(S)	CTV Networks Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S K. Sharma	Advocate	SKSharma@Candlprlak.com 9871588055	
Leela Prasad	Advocate	9848567484	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

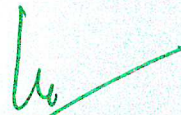
ORDER

Counsel for the Applicant present. He is directed to issue notice to the Respondent for appearance and for making submissions.

Put up the matter on 03.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL